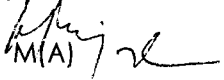
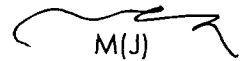


22.10.2008

Hon. Mr. M. Kanthaiah, Member (J)
Hon. Dr. A. K. Mishra, Member (A)

Shri Praveen Kumar holding brief of Sri Anil Srivastava is present for the respondents. No representation from the applicant side inspite of conditional order. It shows that applicant is not interested in prosecuting the case. Hence impleadment application is dismissed for non - prosecution.

M(A) 

M(J) 

v.

ok
C. K. J. S. S. S.
dated 22-11-08
B. K. S.
25-11-08